

**HIGH COURT OF UTTARAKHAND AT NAINITAL****NOTIFICATION****DATED: NAINITAL: APRIL 23, 2024****No. 81/UHC/Admin.A-2/2024**

Shri Sikand Kumar Tyagi, District & Sessions Judge, Haridwar is transferred and posted as District & Sessions Judge, Udham Singh Nagar vice Shri Prem Singh Khimal.

**No. 82/UHC/Admin.A-2/2024**

Shri Prashant Joshi, Presiding Officer, Food Safety Appellate Tribunal, Haldwani, District Nainital is repatriated, transferred and posted as District & Sessions Judge, Haridwar vice Shri Sikand Kumar Tyagi.

**No. 83/UHC/Admin.A-2/2024**

Shri Prem Singh Khimal, District & Sessions Judge, Udham Singh Nagar is transferred and posted as District & Sessions Judge, Dehradun vice Shri Pradeep Pant.

**No. 84/UHC/Admin.A-2/2024**

Ms. Kahkasha Khan, District & Sessions Judge, Champawat is transferred and posted as Registrar (Vigilance), High Court of Uttarakhand, Nainital vice Shri Kaushal Kishore Shukla.

**No. 85/UHC/Admin.A-2/2024**

Shri Anuj Kumar Sangal, District Judge (*attached with the office of District Judge Chamoli whose suspension has been revoked vide Office-Memorandum No.27/UHC/Admin.A-II/2024 dated April 23, 2024*) is posted as District & Sessions Judge, Champawat vice Ms. Kahkasha Khan.

**No. 86/UHC/Admin.A-2/2024**

Shri Manish Mishra, Judge, Family Court, Haridwar is repatriated, transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Dehradun vice Shri Manoj Garbyal.

**No. 87/UHC/Admin.A-2/2024**

Shri Manoj Garbyal, 1<sup>st</sup> Additional District & Sessions Judge, Dehradun is transferred and posted as Registrar (Judicial), High Court of Uttarakhand, Nainital vice Shri Arvind Kumar.

**No. 88/UHC/Admin.A-2/2024**

Shri Vinod Kumar, 1<sup>st</sup> Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar is transferred and posted as Additional District & Sessions Judge, Karnprayag, District Chamoli in the vacant Court.

**No. 89/UHC/Admin.A-2/2024**

Ms. Pritu Sharma, Additional District & Sessions Judge, Vikasnagar, District Dehradun is transferred and posted as Additional District Judge, Commercial Court, Dehradun vice Shri Ashutosh Kumar Mishra.

**Ms. Pritu Sharma will not be entitled to get Transfer Travelling Allowance.**

**No. 90/UHC/Admin.A-2/2024**

Shri Sujeet Kumar, Judge, Family Court, Kotdwar, District Pauri Garhwal is repatriated, transferred and posted as Registrar, High Court of Uttarakhand, Nainital vice Shri Madan Ram.

**No. 91/UHC/Admin.A-2/2024**

Ms. Shadab Bano, Judge, Family Court-I, Udham Singh Nagar is repatriated, transferred and posted as Additional Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital vice Shri Manish Kumar Pandey.

**No. 92/UHC/Admin.A-2/2024**

Shri Nasim Ahmad, 1<sup>st</sup> Additional District & Sessions Judge, Rishikesh, District Dehradun is transferred and posted as Additional District & Sessions Judge, Tehri Garhwal vice Ms. Anjali Benjwal.

**No. 93/UHC/Admin.A-2/2024**

Shri Ambika Pant, 2<sup>nd</sup> Additional District & Sessions Judge, Roorkee, District Haridwar is posted as Additional District & Sessions Judge, Fast Track Special Court (FTSC), POCSO, Roorkee, District Haridwar vice Shri Mohammad Sultan.

**No. 94/UHC/Admin.A-2/2024**

Shri Chandramani Rai, 3<sup>rd</sup> Additional District & Sessions Judge, Dehradun is transferred and posted as Additional District & Sessions Judge, Fast Track Special Court (FTSC), POCSO, Haridwar vice Ms. Sangeeta Rani.

**No. 95/UHC/Admin.A-2/2024**

Ms. Parul Gairola, Additional District & Sessions Judge, Almora is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Rishikesh, District Dehradun vice Shri Nasim Ahmad.

**No. 96/UHC/Admin.A-2/2024**

Shri Ritesh Kumar Srivastava, 2<sup>nd</sup> Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar is posted as 1<sup>st</sup> Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar vice Shri Vinod Kumar.

**No. 97/UHC/Admin.A-2/2024**

Shri Ashutosh Kumar Mishra, Additional District Judge, Commercial Court, Dehradun is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Udham Singh Nagar vice Shri Sushil Tomar.

**No. 98/UHC/Admin.A-2/2024**

Shri Dharmendra Singh Adhikari, 4<sup>th</sup> Additional District & Sessions Judge, Dehradun is posted as 3<sup>rd</sup> Additional District & Sessions Judge, Dehradun vice Shri Chandramani Rai.

**No. 99/UHC/Admin.A-2/2024**

Shri Nandan Singh, Additional District & Sessions Judge/F.T.C. (POCSO), Haldwani, District Nainital is transferred and posted as Additional District & Sessions Judge, Vikasnagar, District Dehradun vice Ms. Pritu Sharma.

**No. 100/UHC/Admin.A-2/2024**

Ms. Meena Deopa, 3<sup>rd</sup> Additional District & Sessions Judge, Udham Singh Nagar is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Udham Singh Nagar in the vacant Court.

P.T.O.

**No. 101/UHC/Admin.A-2/2024**

Ms. Geeta Chauhan, 5<sup>th</sup> Additional District & Sessions Judge, Dehradun is transferred and posted as Additional District & Sessions Judge, Pithoragarh in the vacant Court.

**No. 102/UHC/Admin.A-2/2024**

Ms. Anjali Noliyal, Chairman, Permanent Lok Adalat, Dehradun is repatriated, transferred and posted as Additional District & Sessions Judge, Ranikhet, District Almora in the vacant Court.

**No. 103/UHC/Admin.A-2/2024**

Shri Tarun, 8<sup>th</sup> Additional District & Sessions Judge, Dehradun is transferred and posted as Additional Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital vice Shri Manindra Mohan Pandey.

**No. 104/UHC/Admin.A-2/2024**

Shri Sudhir Tomar, Judge, Family Court-II, Udham Singh Nagar is repatriated, transferred and posted as Additional District & Sessions Judge, Fast Track Court (FTC), POCSO, Haldwani, District Nainital vice Shri Nandan Singh.

**No. 105/UHC/Admin.A-2/2024**

Shri Madan Ram, Registrar, High Court of Uttarakhand, Nainital is transferred and posted as 4<sup>th</sup> Additional District & Sessions Judge, Dehradun vice Shri Dharmendra Singh Adhikari.

**Shri Madan Ram will not be entitled to get Transfer Travelling Allowance.**

**No. 106/UHC/Admin.A-2/2024**

Shri Mukesh Chandra Arya, 5<sup>th</sup> Additional District & Sessions Judge, Haridwar is transferred and posted as 3rd Additional District & Sessions Judge, Udham Singh Nagar vice Ms. Meena Deopa.

**No. 107/UHC/Admin.A-2/2024**

Ms. Anjali Benjwal, Additional District & Sessions Judge, Tehri Garhwal is transferred and posted as 5<sup>th</sup> Additional District & Sessions Judge, Dehradun vice Ms. Geeta Chauhan.

**No. 108/UHC/Admin.A-2/2024**

Shri Ramesh Singh, Judge, Family Court, Nainital is repatriated, transferred and posted as Additional District & Sessions Judge, Almora vice Ms. Parul Gairola.

**No. 109/UHC/Admin.A-2/2024**

Ms. Sangeeta Rani, Additional District & Sessions Judge, Fast Track Special Court (FTSC), POCSO, Haridwar is transferred and posted as Additional District & Sessions Judge, Fast Track Special Court (FTSC), POCSO, Udham Singh Nagar vice Shri Shivakant Dwivedi.

**Note:**

- (A) Recommendation of the name of Shri Pradeep Pant, District & Sessions Judge, Dehradun is being sent to the State Government for his posting as Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun vice Shri Nitin Sharma.
- (B) Recommendation of the name of Shri Nitin Sharma, Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun is being sent to the State Government for his posting as Chairman, State Transport Appellate Tribunal, Dehradun in the vacant post.
- (C) Recommendation of the name of Shri Kaushal Kishore Shukla, Registrar (Vigilance), High Court of Uttarakhand, Nainital is being sent to the State Government for his posting as Presiding Officer, Labour Court, Haridwar in the vacant Court.

**P.T.O.**

- (D) Recommendation of the name of Shri Sushil Tomar, 1<sup>st</sup> Additional District & Sessions Judge, Udham Singh Nagar is being sent to the State Government for his posting as Judge, Family Court, Nainital vice Shri Ramesh Singh.
- (E) Recommendation of the name of Shri Arvind Kumar, Registrar (Judicial), High Court of Uttarakhand, Nainital is being sent to the State Government for his posting as Additional Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun in the vacant post.  
**Shri Arvind Kumar will not be entitled to get Transfer Travelling Allowance.**
- (F) Recommendation of the name of Shri Mohammad Sultan, Additional District & Sessions Judge, Fast Track Special Court (FTSC), POCSO, Roorkee, District Haridwar is being sent to the State Government for his posting as Judge, Family Court, Dehradun vice Shri Om Kumar.
- (G) Recommendation of the name of Shri Om Kumar, Judge, Family Court, Dehradun is being sent to the State Government for his posting as Judge, Family Court-I, Udham Singh Nagar vice Ms. Shadab Bano.
- (H) Recommendation of the name of Shri Manish Kumar Pandey, Additional Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is being sent to the State Government for his posting as Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, Dehradun in the vacant post.
- (I) Recommendation of the name of Shri Shivakant Dwivedi, Additional District & Sessions Judge, Fast Track Special Court (FTSC), Udham Singh Nagar is being sent to the State Government for his posting as Judge, Family Court, Haridwar vice Shri Manish Mishra.
- (J) Recommendation of the name of Shri Vivek Dwivedi, Judge, Family Court, Laksar, District Haridwar is being sent to the State Government for his posting as Judge, Family Court, Kotdwar, District Pauri Garhwal vice Shri Sujeet Kumar.
- (K) Recommendation of the name of Shri Vikram, 6<sup>th</sup> Additional District & Sessions Judge, Dehradun is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Chairman, Permanent Lok Adalat, Nainital in the vacant post.
- (L) Recommendation of the name of Shri Manindra Mohan Pandey, Additional Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is being sent to the State Government for his posting as Judge, Family Court, Laksar, District Haridwar vice Shri Vivek Dwivedi.

**All above orders shall come into force w.e.f. 15.05.2024**

**By Order of the Court,**

**Sd/-**

(Ashish Naithani)  
Registrar General

**No. 2137/UHC/Admin.A-2/AnnualTransf./2024**

**Dated: April 23, 2024**

1. All the District Judges of the District Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.

**P.T.O.**

11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officers of all Districts.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**